

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 04-09-2018  
Time: 12 Noon

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.243 of 2017 (SZ)	Manian Bricks Rep.,by its Proprietor Kanyakumari District <b>Vs</b> Union of India Rep.,by the Secretary to Government, Ministry of Environment and Forests and Climate Change, Government of India, New Delhi and 5 others	M/s.Kirubaharan <b>Counsel for Applicant</b>  M/s. Me.Sarawathy for R1 M/s. Yasmeen Ali for R3 & R4 M/s. Nithyanandam for R6	R2 & R5 Called Absent  For Reply of R1,R3,R4,R6
2	Appeal No.79 of 2017 (SZ)	SyamKumar Kottarakkara Taluk, Kollam District <b>Vs</b> Director Directorate of Mining and Geology, Thiruvananthapuram, Kerala and 3 others	M/s. Mohammad Sabah <b>Counsel for Applicant</b>  M/s. E.K.Kumaresan for R1 to R4	For Reply of R1 & R2

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Registrar